Annexure-7

Name of the corporate debtor: M/s. Pacific Pipe Systems Private Limited**; Date of commencement of liquidation:** 04.11.2021**; List of stakeholders as on: 07.01.2021**

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in □)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejecte d	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
								NIL								